

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:1361
ANSWERED ON:03.03.2011
PETROL PUMPS ON LEASE PERIOD
Jakhar Shri Badri Ram

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the number of petrol pumps whose lease has expired during the last three years;
- (b) whether there is a proposal to again lease out these petrol pumps ;
- (c) if so, the details thereof; and
- (d) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRIRPNSINGH)

(a) to (d) There are 505 Retail Outlets (ROs), belonging to the public sector Oil Marketing Companies (OMCs) i.e. Indian Oil Corporation Limited (IOCL), Hindustan Petroleum Corporation Limited (HPCL) and Bharat Petroleum Corporation Limited (BPCL), whose lease have expired during the last three years. Taking RO sites on lease is an ongoing activity and is a part of the normal business process for expansion and retention of OMCs retail network. All endeavours are made by OMCs to renew the lease of the RO site upon expiry of the lease period at the terms mutually acceptable to both the parties.